

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1091 OF 2024

News Item titled "Gurgaon farmhouses back Raze & rebuild cycle ensures Raisina never heals" appearing in the Times of India dated 28.07.2024

MEMO OF PARTIES (As per order dated 19.08.2025)

News Item titled "Gurgaon farmhouses back Raze & rebuild cycle ensures Raisina never heals" appearing in the Times of India dated 28.07.2024

VERSUS

1. Ministry of Environment and Forest
Through its Regional Office,
Integrated Regional Office, Bays No. 24-25,
Sector 31 A, Dakshin Marg, Chandigarh – 160030
Email: ronz.chd-mef@nic.in **...Respondents No.1**
2. Chief Secretary. Haryana,
4th Floor, Haryana Civil Secretariat, Sector-1, Chandigarh
Email: cs@hry.nic.in **...Respondents No.2**
3. Principal Chief Conservator of Forest, Haryana,
Principal Chief Conservator of Forests (HoFF),
Department of E&F, Govt. of Haryana, Van Bhawan,
Sector-6, Plot no. C18,Panchkula – 13
Email: pccf-hry@nic.in **...Respondents No.3**
4. Haryana Space Application Center
Through its Principal Secretary,
CCA HAU Campus, Hisar 125004
Email: contact@harsac.org **...Respondents No.4**
5. District Magistrate, Gurgaon
First Floor, Mini Secretariat, Gurugram- 122001
Email: dcgrg@hry.nic.in **...Respondents No.5**
6. Haryana Pollution Control Board
Through Member Secretary
C-11, Sector-6, Panchkula, Haryana, 134109
Email: hqhspcb@hspcb.org.in **...Respondents No.6**
7. Municipal Corporation, Sohna
Through Executive Officer
Municipal Council, Sohna-122103 (Distt. Gurgaon)
Email: mcsohna@gmail.com **...Respondents No.7**